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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA NO. 3001 OF 2003

New Delhi, this the 16th day of September, 2004

Hon'ble Shri Kuldip Singh, Vice Chairman (J)
Hon'ble Shri S.A. Singh, Member (A)

Shri Suresh Chandra Dwivedi
Retired Postal Asstt. (L.S.G.) Etawah (U.P.)

Present Residential Address:

C/o Shri Sanjay Kumar Tewari
2/11 B, Jangpura, Behind Rajdoot Hostel Near Bhogal
New Delhi

...Applicant

(By Advocate Shri D. P. Sharma)

VERSUS

1. Union of India
through Secretary
Ministry of Communication and I.T.
Department of Posts
Dak Bhawan, Sansad Marg,
New Delhi.
2. The Postmaster General
Agra Region, Agra.
3. The Superintendent Postoffices
Etawah Division – Etawah

....Respondents

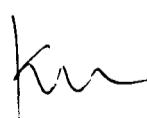
(By Advocate Shri. D.S. Mahendru)

ORDER (ORAL)

By Sh. Kuldip Singh, Vice Chairman (J)

1. Heard the learned counsel for the applicant in OA which has been filed
by the applicant claiming the following reliefs :

"8.1 That the pensionary benefits viz. finalization of pension,
DCRG, Communication and others may kindly be ordered to
be paid to the applicant immediately with interest at market
rate @ 14% per annum from the date of retirement till the
date of actual payment."



2. The applicant had superannuated on 31-01-2001, but, since the disciplinary proceedings were pending against the applicant, the same were converted into a case under Rule 9 of CCS(Pension) Rules 1972. However, the retiral benefits as provisional pension, leave encashment, GPF final payment have been released to the applicant as stated in the counter affidavit. Now, the applicant has filed a copy of order dated 20-7-2004 which imposes the penalty of 10% cut in monthly pension, as admissible to the applicant for a period of three years.

3. Keeping in view the disciplinary proceedings, have been finalized, respondents are directed to release all the retiral benefits to the applicant admissible as per rules within a period of one month from the date of receipt of a copy of this order. Applicant's prayer for interest is rejected.


(S.A. Singh)
Member (A)


(Kuldip Singh)
Vice Chairman (J)

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